NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 106(ND)2009 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY: M/s. Data Infosys Ltd..

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vivel Malila	7-Adv	plepondus	111
2.	Vivel Malik Medral Thake	n 5 par	local second	Jun
3.	Robit kum		Pehihonen	cololist
4.	R.K. Gust	Adv	Persh	The.

ORDER

A request for adjournment is being made on behalf of the petitioner since Mr.N.M.Sharma, ld. Counsel for the petitioner in this case is in some personal difficulty.

- 2. Re-notify this case alongwith CP 12/111/09 on 24.10.2016 for final arguments.
- 3. Parties are directed to file their written synopsis. Citations relevant to their pleading, if any, may be filed alongwith.
- 4. The date of 23rd September, 2016 is hereby recalled.

(Ina Malhotra) Wember Judicial